



PUBLISHED BY AUTHORITY

No. 16

CUTTACK, FRIDAY, APRIL 21, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 19th April 1944 :—

Sl. No.	Date of publication	Issued by	Subject
14	18th April 1944 ..	Office of the Secretary to His Excellency the Chancellor, Orissa.	Appointment of Sri Sri Sri Vikrama Deo Varma, Maharaja of Jeypore and the Hon'ble Pandit Godavaris Misra as Fellow for life of the Utkal University.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the *Gazette*.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN
Publisher, Orissa Gazette

CONTENTS

	PAGE		PAGE
PART I —Appointments, Postings, Transfers, Powers, Leave and other Personal Notices.	47-50	PART VIII —Sale Notices of the Forest Department ..	
PART II —Educational Notices, Results of Examinations, etc.	53-56	(Nothing for publication)	
PART III —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	67-76	PART IX —Circulars and General Letters by the Comptroller, Orissa.	
PART IV —Regulations, Orders, Notifications and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	85-92	(Nothing for publication)	
PART V —Acts of the Indian Legislature assented to by the Governor-General.		PART X —Acts of the Legislative Assembly of Orissa	1-4
(Nothing for publication)		PART XI —Bills introduced into the Legislative Assembly of Orissa; Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	
PART VI —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.		(Nothing for publication)	
(Nothing for publication)		SUPPLEMENT —Resolutions, Weather and Crop Reports, 115-120 etc.	
PART VII —Advertisements and Notices, etc.	85-88	SUPPLEMENT (A) —Register of persons dismissed from Government service.	17-18
		APPENDIX —Catalogue of Books registered in Orissa	
		(Nothing for publication)	

PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 15th April 1944

No. 1814-A.—Mr. R. A. E. Williams, I.C.S., whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is appointed temporarily to be Additional Secretary to Government in the Home and Finance Departments.

The 19th April 1944

No. 1872-A.—The unexpired portion of the leave on average pay for four months granted to Rai Sahib Manindra Nath Guha, Deputy Magistrate and Deputy Collector, under notification No. 17937-A.(C.), dated the 23rd August 1943, i.e., from the 13th November 1943 to the 31st December 1943, is cancelled.

The 19th April 1944

No. 1875-A.—Mr. P. N. Tandon, I.C.S., officiating District and Sessions Judge, Cuttack-Sambalpur, is granted leave on average pay on medical certificate up to and including the 14th May 1944, under Fundamental Rules 77 and 81, with effect from the date on which he is relieved of his duties.

The 19th April 1944

No. 1876-A.—Sri Jagannath Mahanti, Subordinate Judge in the judgeship of Cuttack-Sambalpur, is appointed

temporarily to act as District and Sessions Judge, Cuttack-Sambalpur, until further orders.

By order of the Governor
J. BOWSTEAD
Chief Secretary to Government

The 14th April 1944

No. 1791-A.—The following notification, issued by the Government of Bihar in the Political and Appointment Department, is republished for general information.

By order of the Governor
J. BOWSTEAD
Chief Secretary to Government

The 28th March 1944

No. 1110-A.—The services of Mr. R. A. E. Williams, I.C.S., Secretary to Government in the Revenue-Commerce Department and the Chief Controller of Prices and Supplies, Bihar, are placed at the disposal of the Government of Orissa, with effect from the date he is relieved of his present duties.

P. T. MANSFIELD
Chief Secretary

The 19th April 1944

No. 1203-C.—In pursuance of rule 130-B of the Defence of India Rules, the Governor of Orissa is pleased to authorise all District Magistrates, all Additional District Magistrates and the Magistrates of first class, mentioned in the

schedule below, in the Province of Orissa to exercise, within their respective jurisdictions, the powers specified in the said rule in respect of offences under rules 56-A and 81 of the Defence of India Rules.

SCHEDULE

Serial No.	Name	Designation
1	Sri L. N. Patnaik, No.	Subdivisional Officer, Kendrapara
2	Maulavi M. Ahamad ..	Subdivisional Officer, Jajpur
3	Mr. J. W. Orr, I.O.S. ..	Subdivisional Officer, Angul
4	Rai Sahib J. N. Misra ..	Subdivisional Officer, Khurda
5	Sri N. M. Patnaik ..	Sadr Subdivisional Officer, Puri
6	Mr. P. P. Agarwal, I.O.S ..	Sub-Collector, Berhampur
7	Sri Ratnakar Sarangi ..	Subdivisional Officer, Chatrapur
8	Sri S. C. Palit ..	Subdivisional Officer, Ghumsur
9	Mr. P. C. Patra ..	Special Assistant Agent, Balliguda and Khondmals.
10	Sri Somanath Misra ..	Special Assistant Agent, Koraput
11	Sri P. C. Mahanty ..	Special Assistant Agent, Rayaghada
12	Sri P. K. Tripathy ..	Special Assistant Agent, Nowrangapur
13	Mr. P. K. Das ..	Sadr Subdivisional Officer, Sambalpur
14	Khan Bahadur Musahib ..	Subdivisional Officer, Bargarh
15	Sri Gopinath Behera ..	Subdivisional Officer, Nawapara
16	Rai Sahib N. K. Ghose ..	Deputy Magistrate, Balasore
17	Rai Sahib Jagatbandhu ..	Subdivisional Officer, Bhadrak Mahapatra.

The 19th April 1944

No. 1842-P.—Mr. F. F. P. Gill, I.P., Superintendent of Police, Koraput, is granted leave out of India on average pay on medical certificate for eight months, with effect from the 16th March 1944, under Fundamental Rules 77 and 81.

Notification No. 1343-P., dated the 21st March 1944, is cancelled.

By order of the Governor
J. BOWSTEAD

Chief Secretary to Government

The 19th April 1944

No. 1870-P.—In pursuance of sub-rule (b) (7) of rule 51 of the Orissa Motor Vehicles Rules, 1940, the Governor of Orissa is pleased to nominate Sri Damodar Kumar Mardaraj, the Magistrate in charge of the Motor Vehicles Department in the office of the District Magistrate, Cuttack as the Secretary and the Executive Officer to the Regional Transport Authority, Cuttack, with effect from the afternoon of the 20th March 1944, the date on which he took over charge of the said Department.

By order of the Governor
V. RAMANATHAN
Deputy Secretary to Government

DEVELOPMENT DEPARTMENT
NOTIFICATIONS

The 19th April 1944

No. 1384-D.—Rai Sahib Jagannath De, Assistant Director of Agriculture, Orissa (Retired), is temporarily appointed as Deputy Director of Food Production from the 21st January 1944 until further orders.

The 19th April 1944

No. 1385-D.—Sri Madan Mohan Pradhan, Senior Marketing Officer, Orissa, is temporarily appointed under the Grow More Food Scheme as Assistant Director of Food Production from the 18th December 1943 until further orders.

The 19th April 1944

No. 1386-D.—Sri Radhanath Dwivedi, the Junior Marketing Officer, Orissa, is appointed to act as Senior Marketing Officer, Orissa, from the 18th December 1943 until further orders, vice Sri M. M. Pradhan, Senior Marketing Officer, Orissa, deputed for appointment as Assistant Director of Food Production under the Grow More Food Scheme.

By order of the Governor
P. C. DAS

Secretary to Government

EDUCATION DEPARTMENT
NOTIFICATIONS

The 17th April 1944

No. 1133-E.—Sri Bansidhar Samantarai is confirmed as Demonstrator in Botany in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service, with effect from the 1st July 1938, vice Mr. S. C. Tripathi, whose lien has been shifted to the Indian Educational Service post of Professor of Botany in the Ravenshaw College at Cuttack and suspended under rule 14(a) (2) of the Fundamental Rules.

This cancels notification No. 4497-E.(C.), dated the 15th March 1943.

The 17th April 1944

No. 1133(a)-E.—Mr. Chandra Mohan Bastia is confirmed as Demonstrator of Botany in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service, with effect from the 7th August 1940, vice Sri Debabrata Mukherji, deceased.

This cancels notification No. 22631-E.(C.), dated the 18th October 1943.

By order of the Governor
S. DAS

Secretary to Government

PUBLIC WORKS DEPARTMENT
NOTIFICATIONS

The 14th April 1944

No. 4085-E.—Consequent on the abolition of Russelkonda (T.R.S.) Subdivision, Sri U. S. Patra, Assistant Engineer, is posted to the charge of Emergency Irrigation Subdivision at Russelkonda under the temporary Emergency Irrigation Division, with effect from the 1st March 1944.

A. E. GREEN
Chief Engineer

The 19th April 1944

No. 4340-T.—The following two members duly elected by the Orissa Legislative Assembly are appointed as members of the Board of Communications, Orissa, as reconstituted under this Department notification No. 5315, dated the 1st July 1943:—

- (1) Sri Atala Behari Acharya, M.L.A.
- (2) Raja Sri Krisana Chandra Mansingh Harichandan Mardaraj Bhramarbar Rai, M.L.A.

A. E. GREEN
Secretary to Government

SUBORDINATE CIVIL SERVICE
OFFICE OF THE REVENUE COMMISSIONER
NOTIFICATIONS

The 19th April 1944

No. 964—IV-79/44-R.—Sri Jagadananda Mahanti, Sub-Deputy Magistrate and Sub-Deputy Collector, was granted leave on average pay for two weeks, with effect from the 24th February 1944, under rules 150, 155, 156 and 157 of the Orissa Service Code.

The 15th April 1944

No. 1000—IV-78/44-R.—Sri Brajamohan Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector, is granted leave on average pay for a period of sixteen days, with effect from the 24th April 1944 or from any subsequent date on which he is relieved, under rules 150, 155, 156 and 157 of the Orissa Service Code.

S. L. MARWOOD
Revenue Commissioner, Orissa

OFFICE OF THE REVENUE COMMISSIONER
[INSPECTOR-GENERAL OF REGISTRATION]
NOTIFICATIONS

The 14th April 1944

No. 509—XXIX-16/44-Regn.—Sri Appana Das, Sub-Registrar, Jaleswar (Balasore), is granted leave on average pay for one month on medical certificate from the date of his relief.

The 14th April 1944

No. 512-Regn.—Maulavi Syed Yasin Ali, Sub-Registrar, Boyirani (Ganjam), is granted further extension of leave on average pay on medical certificate for one month from the 22nd March 1944 in extension of the leave granted to him in notification No. 221-Regn., dated the 16th February 1944.

The 15th April 1944

No. 527—XXIX-14/44-Regn.—Sri Basudev Misra, Sub-Registrar of Khurda (Puri), is appointed as Sub-Registrar of Purusottampur (Ganjam). (Notification No. 442-Regn., dated the 1st April 1944, posting him to Buguda, is cancelled.)

The 15th April 1944

No. 528—XXIX-14/44-Regn.—Sri Fakir Charan Mohanty, officiating Sub-Registrar, Jajpur (Cuttack), is appointed to act as Sub-Registrar, Buguda (Ganjam), until further orders. (Notification No. 440-Regn., dated the 1st April 1944, posting him to Purusottampur, is cancelled.)

S. L. MARWOOD
Inspector-General of Registration, Orissa

**OFFICE OF THE DIRECTOR OF CIVIL DEFENCE
NOTIFICATIONS***The 17th April 1944*

No. 3511-C.D.—On being relieved of his duties at Sambalpur, Sri Satyendra Nath Das, Assistant Civil Defence Officer, Sambalpur, is transferred to Puri as the second Assistant Civil Defence Officer.

The 17th April 1944

No. 3512-C.D.—On being relieved by Sri K. S. Krishnan, Additional Civil Defence Officer, Cuttack, after return from training, Sri H. K. Ghose, officiating Additional Civil Defence Officer, Cuttack, is appointed as the Assistant Civil Defence Officer, Cuttack.

The 17th April 1944

No. 3513-C.D.—Sri Maheswar Das, officiating Assistant Civil Defence Officer, Bhadrak, is promoted substantively to the rank of Assistant Civil Defence Officer, with effect from the date Sri H. K. Ghose is appointed as Assistant Civil Defence Officer, Cuttack, and he is posted to Bhadrak.

J. BOWSTEAD*Director of Civil Defence, Orissa***OFFICE OF THE CONSERVATOR OF FORESTS
NOTIFICATION***The 19th April 1944*

No. 1317-Forests—With effect from the date of this notification, Sri Gopal Chandra Dash, Assistant Conservator of Forests on probation, is empowered under section 68(1) of the Indian Forest Act (Act XVI of 1927) to compound forest offences, and to accept money not exceeding Rs. 50 in each case by way of compensation, and to release property seized as liable to confiscation, concerning such cases.

F. A. A. HART*Conservator of Forests, Orissa***DEPARTMENT OF SUPPLY AND TRANSPORT
NOTIFICATION***The 15th April 1944*

No. 7464-S.T.—The Governor of Orissa has been pleased to appoint Sri Gajananda Agrawalla, a member of the Orissa Chamber of Commerce at Banka Bazar, Cuttack, as a non-official member of the Provincial Textile Advisory Committee constituted in Resolution No. 2061-S.T., dated the 9th February 1944, of the Government of Orissa.

By order of the Governor

C. S. JHA*Secretary to Government*

**OFFICE OF THE COMMISSIONER OF
INCOME-TAX, BIHAR AND ORISSA**
NOTIFICATION

The 8th April 1944

No. B-VI-6 10 of 44—(a) Mr. B. Sharan, officiating Income-tax Officer, Ranchi-Manbhum Circle, Ranchi, is posted to the Salaries Circle, Ranchi.

(b) Mr. N. Srinivasan, Additional Income-tax Officer, Salaries Circle, Ranchi, is posted to the Patna Circle as Additional Income-tax Officer.

(c) On the expiry of his leave Mr. Sayed Anwar Hussain, Income-tax Officer, is posted to the Hazaribagh Circle.

(d) Mr. Rajendra Nath, officiating Income-tax Officer, Hazaribagh Circle, is posted to the Bhagalpur Circle, Bhagalpur.

(e) Mr. H. C. Sen, Income-tax Officer, Bhagalpur Circle, is posted to the Gaya Circle, Gaya.

(f) Mr. T. P. Dey, officiating Income-tax Officer, Gaya Circle, is posted to the Ranchi-Manbhum Circle, Ranchi.

(g) Mr. S. R. Singh, officiating Income-tax Officer,

Ranchi-Manbhum Circle, is posted to the Singhbhum-Sambalpur Circle, Chaibassa, as temporary Additional Income-tax Officer.

R. W. A. ASHE
Commissioner

**JAIL VISITORS
NOTIFICATION**

The 15th April 1944

No. 1526—XXXV-1/44-G.—The following persons are appointed non-official visitors to the District Jail, Berhampur, for a period of two years, with effect from the date of this notification:—

- (1) Mrs. H. H. Singh
- (2) Sri Ramchandra Deo, M.L.A., Zamindar, Bodokimedi
- (3) Mr. Aram Patro, Honorary Magistrate
- (4) Sri L. Panigrahi, Public Prosecutor, Ganjam
- (5) Sri Ramchandra Misra, B.A., B.L.
- (6) Sri V. K. V. Raju, M.L.A.

By order of the Revenue Commissioner
S. N. MISRA

Secretary to Revenue Commissioner